## THE HIGH COURT OF KERALA

A3- 12/2022

Kochi - 682 031 Dated: 24.03.2022

## NOTICE

There will be a reference at 10.15 a.m., on Friday, 25th of March, 2022, in the <u>Chief Justice's Court</u> touching the sad demise of Justice R.C. Lahoti, former Chief Justice of India. In view of COVID-19 pandemic the participants of the reference has been limited to the minimum.

The Honourable the Chief Justice, the learned Advocate-General and the President of the Kerala High Court Advocates' Association will speak on the occasion.

The reference shall be followed by observing silence for two minutes in the Court Hall, everyone standing up.

Regular sittings of the Courts shall commence at 11.00 a.m.

(By Order)

P. Krishna Kumar Registrar General

To

The Advocate- General, Ernakulam
The Director General of Prosecutions & Public Prosecutor, Ernakulam
The Additional Advocates-General, Ernakulam (2 copies)
The Additional Director General of Prosecutions, Ernakulam (2 copies)
The President, Kerala High Court Advocates' Association, Ernakulam
The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam
The State Attorney, Advocate General's Office, Ernakulam
The Secretary, Kerala High Court Advocates' Association, Ernakulam
The President, Kerala High Court Senior Advocates' Association, Ernakulam
The Secretary, Indian Law Institute, Ernakulam.

(P.T.O)

The Senior Counsel, Government of India (Taxes), Emakulam

The Assistant Solicitor General of India, Ernakulam

The Chairman, Bar Council, Ernakulam.

The President of Kerala Federation of Women Lawyers, Ernakulam

The President, Kerala High Court Advocates' Clerks' Association, Ernakulam

The Director of the Kerala Judicial Academy, Athani.

The Additional Director of the Kerala Judicial Academy, Athani.

The Member Secretary, Kerala State Legal Services Authority, Ernakulam

The Secretary, Rule Committee under Section 123 CPC, High Court.

The Joint Registrars, High Court

The Deputy Director of the Kerala Judicial Academy, Athani. The Assistant Director of the Kerala Judicial Academy, Athani.

The Deputy Registrars, High Court

The Protocol Officer, High Court

The Public Relations Officer, High Court

The Finance Officer, High Court

The Private Secretary to the Chief Justice, High Court

The Assistant Registrars and Chief Librarian, High Court The Assistant Registrars in charge of Decree, 'K' and

Court Officers' Sections, High Court

The Court Officer to the Chief Justice, High Court

The P.A. & Addl. P.A. to the Chief Justice, High Court

The Private Secretaries to Judges, High Court.

The Court Officers attending the Courts

The Security Officer, High Court

The Assistant Engineer, High Court

The Superintendent(Vehicles), High Court

The Confidential Assistants to the Registrars, Director, Kerala Judicial Academy,
Director(IT) and Additional Registrar(General Administration), High Court.

All Sections, High Court

The Court Officers' Section and 'K' Section, High Court.

The Kerala Judicial Academy, Athani.

The Civil Sergeants, High Court

The Court Keepers Wing, High Court

The IT Section, High Court (for uploading in the Official website).

The Admn. Records Section, High Court

The Notice Board, High Court

The File/Stock File.